

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1	S. HARI	Counsel for the Petitioner	S. HARI
2	SRINIVAS VIJAYKUMAR	COUNSEL FOR R1 & R17	S. HARI
3	DEV ESHIN AAR For M/s. Shiva Kumar & Suresh.	Counsel for R-5	J. D.
3	K. RAMASAMY & G. V. MOHAN KUMAR	Counsel for R7	G. V. MOHAN
4	V. M. MARTIN.	Counsel for R4	V. M. MARTIN
5	S. ASWINI for Fox Mandal & Associates	Counsel for R2	S. ASWINI

ORDER

Counsel for petitioner present. Counsel for R1 & R17, counsel for R2, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for petitioner prayed time for making submissions in view of the initiation of the proceedings under Sec.9 of the IB Code, 2016. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)

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